

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 16th day of January 2019

Original Application No. 330/01723 of 2012

Hon'ble Mr. Rakesh Sagar Jain, Member – J
Hon'ble Mr. Mohd. Jamshed, Member – A

Mandhata Pratap Singh, R/o Village – Hiramapur, Post – Pratappur, District, Allahabad.

. . .Applicant

By Adv : Shri M.K. Updhayay and Shri Shiv Mangal

V E R S U S

1. Union of India, through Secretary, Ministry of Communication, New Delhi.
2. The Chief Post Master General, Kerala Circle, Tiruvananthapuram – 695033.
3. The Assistant Post Master General (Staff), Kerala Circle, Tiruvananthapuram – 695033.
4. Regional Director (CR), Staff Selection Commission, 21/23, Lowder Road, Allahabad – 211001.

. . .Respondents

By Adv: Shri R.P. Singh

O R D E R

By Hon'ble Mr. Rakesh Sagar Jani – Member J

Heard Shri Shiv Mangal, learned counsel for the applicant and Shri P.K. Dubey proxy counsel to Shri R.P. Singh, learned counsel for the respondents.

2. Shri Shiv Mangal, learned counsel for the applicant wants to withdraw this case. Accordingly, the OA is dismissed as withdrawn. No costs.

(Mohd. Janshed)
Member (A)

(Rakesh Sagar Jain)
Member (J)

/pc/